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F. No. 13-38/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-38/20

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2018/50735 dated 01.05.2018 received by transfer from U.S. Ad.1C, in this office on 08.06.2018 under RTI Act, 2005, the information received from **DR (Admin)** containing pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitating, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

v
C
CESTAT, New Delhi
Date: 02.07.2018

To

1. Sh. Sandeep Kumar,
H. No.-40, Village Amberhai,
Sector-19 Dwarka,
New Delhi-110075

Copy to

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

Dated : 27.06.2018

I.D. No. 13-38/2018

Sir,

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application filed by Sh. Sandeep Kumar transferred from the Ministry in CPIO I.D. No. 13-38/2018, the information sought by the applicant as per application is as under:

Para A & B. No data of state-wise vacancy of Stenographer Grade D & C is maintained.

Para C&D. No separate data for vacancy of Stenographer Grade D & C in English in Delhi is separately maintained.

Yours faithfully



(Bineesh Kumar K. S.)
Deputy Registrar (Admin)

To

✓ CPIO/A.R. , C.E.S.T.A.T., N.Delhi.

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F. No. 13-38/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-38/20

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Sandeep Kumar (DOREV/R/2018/50735 dated 01.05.2018) received by transfer from U.S. Ad.1C this office on 08.06.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-38/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 22.06.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow O.M. No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No.1/18/2011-IR dated 16.09.2011.

Note:-

1. If the information is not available with your section or you, if possible, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs nominated at all outer benches separately.
3. To provide the requisite information, if available and permissible, directly to the applicant, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.

Encl: As above.

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CESTAT New Delhi
Date: 11.06.2018

For Compliance to:

1. DR (Admin.)

Copy to: (For Information)

1. Sh. Sandeep Kumar,
H. No.-40, Village Amberhai,
Sector-19 Dwarka,
New Delhi-110075

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



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RTI MATTER

F. No. R20011/110/2018-Ad.1C(CESTAT)

Government of India
Ministry of Finance
Department of Revenue

New Delhi, 31st May, 2018

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to RTI application dated 01.05.2018 from Sh. Sandeep Kumar, Delhi received in this office on 28.05.2018. The same is transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S Bhowmik)

Under Secretary to the Government of India/CP

Tele: 2309 53

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) : DOREV/R /2018/50735

Date of Receipt (प्राप्ति की तारीख) : 01/05/2018

Type of Receipt (रसीद का प्रकार) : Online Receipt

Language of Request (अनुरोध की भाषा) : English

Name (नाम) : Sandeep Kumar

Gender (लिंग) : Male

Address (पता) : H.No.-40, Village Amberhai, Sector-19, Dwarka, New Delhi-75, Pin:110075

State (राज्य) : Delhi

Country (देश) : India

Phone Number (फोन नंबर) : Details not provided

Mobile Number (मोबाईल नंबर) : +91-971156715

Email-ID (ईमेल-आईडी) : sa.sehrawat@gmail.com

Status (स्थिति)(Rural/Urban) : Urban

Education Status :

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No

Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 10) (original recipient)

Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

Kindly provide the following information with reference to SSC Stenographer Grade C and D Examination-2017

Information Sought (जानकारी मांगी):

1. State-wise vacancies for Stenographer Grade D in Customs, Excise and Service Tax Appellate Tribunal (English).
2. State-wise vacancies for Stenographer Grade C in Customs, Excise and Service Tax Appellate Tribunal (English).
3. Number of vacancies in Delhi only for Stenographer Grade D in Customs, Excise and Service Tax Appellate Tribunal (English).
4. Number of vacancies in Delhi only for Stenographer Grade C in Customs, Excise and Service Tax Appellate Tribunal (English).

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28/5
Kumar
Asst (CC) NAR